

1	2	3	4
2. Apne Paraya		Devi Dutt	Social
3. Sinhasan Battisi		Vidaya Sinha	Children's interest
4. Ham Se Seekho		Virendra Sharma	For Children (educational)
5. Puraskar		Poonam Kapoor	Children's interest
6. Nai Dishayen		Vivek Vaswani	Drug abuse
7. Chehre		Uma Banerjee	Social
8. Honge Kamyab		Latesh Shah	Problems of Youth
9. Chunauti		Rakesh Choudhary	Social.

Prices charged by DDA in Janakpuri Flats

5708. SHRI SOMJIBHAI DAMOR : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the Delhi Development Authority has charged different prices for the allottees for the same type of flats in pocket C-6A, Janakpuri, New Delhi built in the same design and at the same time;

(b) whether the excess amount from the allottees will be refunded; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) In all 324 LIG houses were constructed in pocket C6/A Janakpuri, out of which 200 houses were completed in 5/83 and the remaining 124 houses in 7/84. The cost of flats in each lot was different due to rise in the cost of labour and material, etc.;

(b) and (c). Do not arise.

Royalty paid by steel plants

5709. DR. S. JAGATHRAKSHAKAN: Will the Minister of STEEL AND MINES be pleased to state :

(a) the details of amount being spent by each steel plant on royalty and know-how import; and

(b) the steps taken to save the foreign exchange payments made therefor by developing latest technology in our own Research and Development Centres ?

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT) : (a) and (b). The information is being collected and will be laid on the Table of the House.

Fodder Bank in Rajasthan

5710. PROF. NIRMALA KUMARI SHAKTAWAT : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government propose to set up a fodder bank in Rajasthan; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) No, Sir.

(b) In view of (a) above, the question does not arise.